## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

### LOK SABHA ADMITTED UNSTARRED QUESTION NO. 2980

**TO BE ANSWERED ON JULY 11, 2019** 

#### **SUB-LETTING OF CENTRAL GOVERNMENT QUARTERS**

No. 2980 SHRI UPENDRA SINGH RAWAT
SHRI KAUSHAL KISHORE:

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any complaints have been received regarding subletting of Central Government quarters in all the Government colonies including Aram Bagh Type-I and Type-II;
- (b) if so, the details thereof, colony-wise; and
- (c) the action taken by the Government/Directorate of Estates in the matter?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a & b): Yes, Sir. During the current calendar year upto 30.06.2019, 180 complaints regarding subletting of Government residential quarters, including Aram Bagh Colony, have been received. Colony-wise details are annexed.
- (c) On receipt of complaints, 119 Government quarters were inspected during the said period and 74 quarters were found to be suspected sublet. Notices were issued in all cases. Allotment of 22 quarters has been cancelled due to subletting and 11 cases were closed since subletting was not proved.

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# Annexure referred in reply to Part (a & b) of Lok Sabha Unstarred Question No. 2980 to be answered on 11.07.2019

S.	Locality	Complaints received during
No.		2019 (upto 30.06.2019)
1	Albert Square	2
2	Andrews Gunj	3
3	Ali Ganj	3
4	Aram Bagh	11
5	Dwarka	1
6	DIZ Area	11
7	Hanuman Road	1
8	Hudco Place	1
9	Kali Bari Marg	5
10	Kasturba Nagar	2
11	Lancer Road	2
12	Laxmi Bai Nagar	1
13	Lodhi Colony	11
14	<b>Lodhi Road Complex</b>	6
15	MB Road	45
16	Minto Road Area	1
17	MotiBagh	7
18	New MotiBagh	1
19	Nanakpura	2
20	Panchkuian Road	5
21	R.K. Puram	46
22	Sarojini Nagar	2
23	Sadiq Nagar	1
24	Timarpur	8
25	Vasant Vihar	2
	Total	180

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